

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**(IB)-1058(ND)/2018**

**In the matter of:**

M/s. Gagan Ferrotech Ltd.

....**Applicant**

Vs.

M/s. Manju J Homes India Ltd.

....**Respondent**

**Under Section: 9 of IBC, 2016.**

**Order delivered on 27.08.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant :

For the Respondent :

**ORDER**

Even on the second call, nobody appeared for the applicant. In the interest of justice, matter is adjourned to 06.09.2018. For further consideration on 06.09.2018.

**Sd/-**

Mukesh

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

